

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3051

ANSWERED ON:19.08.2011

BENEFITS TO ST CANDIDATES IN MEDICAL COLLEGES

Mani Shri Jose K.;Sampath Shri Anirudhan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Medical Council rules provides for relaxation in minimum marks in both the entrance examination as well as the plus two examinations for admission of candidates belonging to Scheduled Tribes (STs) in MBBS courses in the medical colleges across the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposals from certain States including Kerala for extending the said benefits availed by the ST candidates to the candidates belonging to Scheduled Castes (SCs);
- (d) if so, the details thereof; and
- (e) the steps taken/proposed by the Government to ensure proper conduct of medical entrance examinations without any malpractices?

Answer

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes.

(b) The Medical Council of India (MCI) Graduate Medical Education Regulations 1997 provides a requirement of 40% of marks for Scheduled Caste (SC)/ Scheduled Tribe (ST) candidates in qualifying as well as entrance examinations for admission to MBBS course. In respect of General category candidates, the criteria is 50% of marks in qualifying as well as entrance examinations.

(c) No. However, the benefits of relaxation in marks for MBBS admission availed by ST candidates is also admissible to SC candidates.

(d) Does not arise.

(e) The Central Government is preparing to introduce a National Eligibility and Entrance Test (NEET) for admission to medical courses at both Undergraduate and Postgraduate levels which inter-alia take care of malpractices prevailed in admission process.